

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 54**

**C.P.(CAA)/244(MB)2023 IN C.A.(CAA)/39(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES:      **KARAN-TEJ PARAMOUNT PROPERTIES**  
**PRIVATELIMITED.**

Section 230-232 of the Companies Act, 2013

---

**ORDER**

1. Mr. Hemant Sethi, Advocate appeared for the Petitioner.
2. Mr. Tushar Wagh, Deputy Director for RD office present.
3. List this matter on **22.11.2023** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna